

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 27301/2017

(Arising out of impugned final judgment and order dated 21-02-2017 in CRLMA No. 5859/2017 passed by the High Court Of Judicature At Allahabad)

PRADEEP KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. Respondent(s)
(FOR I.R. and IA No.97554/2017-CONDONATION OF DELAY IN FILING and
IA No.97555/2017-EXEMPTION FROM FILING O.T.)

Date : 01-04-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. S. R. Setia, AOR

For Respondent(s) Mr. Prabodh Kumar, AOR
Mr. Nitish Garg, Adv.
Mr. Tarun Juyal, Adv.

Ms. Sakshi Kakkar, Adv.
Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of letter circulated by learned counsel for respondent No.1, list the matter after two weeks.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER